

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/158(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	UCO BANK VS SHANKAR PODDAR
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Dripto Majumdar, Adv.] For the Resolution Professional

Ms. Ankita Upadhyay, Adv.]

Mr. Tapas Kumar Das, Adv.] For the Personal Guarantor

ORDER

1. Learned Counsel for the Resolution Professional present. Learned Counsel for the Personal Guarantor present.
2. List this matter on **30th July, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**